

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

51(ND) 14

PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.07.2018

NAME OF THE COMPANY: Shiv Pratap Gurjar & Anr Vs. Ace Town  
Planners Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present for the Petitioner: Ms. Shifa Nagar, Advocate

Present for the Respondent: Mr. Anurag Director

ORDER

Ld. Counsel for the petitioner prays for an adjournment on grounds that the connected matter has been transferred to Jaipur Bench. She submits that she should be filing an appropriate application with the Hon'ble President for transfer of this case also to Jaipur.

At her request adjourned to 27<sup>th</sup> July, 2018 for directions.

Sd/-

(S. K. Mohapatra)  
Member (T)

-Sd/-

(Ina Malhotra)  
Member (J)